GOVERNMENT OF INDIA CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:5034 ANSWERED ON:25.08.2000 SUGAR IN FCI GODOWN P.R. KHUTE;RAMDAS ATHAWALE

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the sugar stored in the godowns of Food Corporation of India for more than two years is unfit for human consumption;

(b) if so, the details thereof alongwith the quantity and cost thereof; and

(c) the effective steps being taken/proposed to be taken by the Union Government for the proper maintenance of the sugar stock?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUSTHICEN V. SREENIVASA PRASAD)

(a),(b) & (c): No, Sir. However, FCI has some quantity of wet/sweated/sweepings sugar lying in various Regions as on 1.8.2000.

(Figs. In MTs)
Sl.No.Name of the Region Qty. of wet sweated and sweepings sugar Indi. Imp. Total
1. Delhi 5 2 7
2. Bihar 6175 120 6295
3. Orissa 47 47
4. West Bengal 1594 1594
5. Assam 820 820
6. NEF 450.67 450.67
Grand Total 9091.67 122 9213.67

The said stocks of sugar need pre-processing before it is made fit for human consumption.

The said stocks of sugar are not to be issued under PDS. These are to be liquidated through tender sale. At this stage, therefore, it is not possible to estimate at what price it will be liquidated.

FCI liquidates stocks of sugar without storing it for longer period. But due to certain operational problems stocks of wet, sweated and sweepings sugar are generated due to long distance transportation and multiple handlings. Such stocks are liquidated through open tender sale.